NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CA/Ind-220/252/HDB/2017 |
| NAME OF THE COMPANY | Pioneer Earth Movers Private Limited |
| NAME OF THE PETITIONER(S) | Pioneer Earth Movers Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|----------------------------------|-----------|
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| S. RADHA ILRISH 21 | Company | Stadyalinmmaacs Dediffmal.com | 3.1.1. hr |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard Shri. A. Nagaraj Kumar, learned counsel for the petitioner and Shri. Radha Krishna, PCS.

Post the case on 15.12.2017 for final hearing.

Member (Technical)

Member (Judicial)